

20.7.84 at Delhi Airport for attempt to smuggle 3 revolvers alongwith 450 cartridges and other miscellaneous goods.

(b) and (c) Yes Sir; a raid was conducted by Chaddigarh Police at his residence at Chandigarh. One SBBL Gun, one SBBL Rifle, One Pistol and large amount of ammunition of various types and 17 arms licences were found.

(d) The Customs authorities at Palam have not been permitting free passage of arms.

(e) In view of (d) above, does not arise.

#### Revamping of Tea Trading Corporation of India

\*379. SHRI K. RAMAMURTHY : Will the Minister of COMMERCE be pleased to state

(a) whether the high powered official team headed by the Director in his Ministry has submitted the report on the revamping of entire administrative set-up of Tea Trading Corporation of India; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) No high powered official team of this Ministry has been entrusted with preparation of a report for revamping the administrative set up of Tea Trading Corporation of India. However, the performance of TCI is kept under constant review and a finance team from the Ministry has recently conducted a review of the financial and accounting procedures of TCI. Pursuant to this TCI has initiated action to streamline procedures and effect improvements in financial management.

ब्रिटेन तथा अन्य देशों से वित्तीय सहायता

\*380. श्री विरवा राम फुलबेरिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ब्रिटेन भारत को 56 करोड़ 77 लाख रुपए का अनुदान देगा ;

(ख) क्या कुछ अन्य देशों ने भी भारत को अनुदान देने के लिए इसी प्रकार के प्रस्ताव किए हैं; और

(ग) यदि हां, तो चालू वित्तीय वर्ष के दौरान भारत को अनुदान देने वाले देशों के नाम क्या हैं और उनमें से प्रत्येक देश कितना अनुदान देगा तथा तत्संबंधी अन्य व्यौरा क्या है ?

वित्त मंत्री (श्री प्रणब मुखर्जी) : (क) जी, हां। यूनाइटेड किंगडम की सरकार ने वर्ष 1984-85 के लिए दी जाने वाली ऋण संबंधी राहत के बदले, पारस्परिक सहमति से तय की गई परियोजनाओं की स्थानीय लागत के वित्तपोषण के प्रयोजन से 376 लाख पौंड स्टर्लिंग (लगभग 56.77 करोड़ रुपए) का अनुदान देने के लिए सहमति दे दी है।

(ख) जी, नहीं। किसी भी अन्य देश ने ऋण संबंधी राहत के बदले में, भारतीय परियोजनाओं की स्थानीय लागत के वित्तपोषण के लिए ऐसे अनुदान नहीं दिए हैं।

(ग) यह सवाल पैदा ही नहीं होता।

#### Income Tax Raids Conducted in Budaun (U.P.)

\*381. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of FINANCE be pleased to state :

(a) whether any raid was conducted by the Income tax department on the premises, business centres, shops, cold storages of certain persons having business in Budaun (U.P.) and other places sometimes in the middle of July, 1984 ;

(b) whether any cash, jewellery, gold, silver and other contraband as also incriminating documents relating to black money have been found; if so, the particulars thereof; and

(c) the number of days and the total time taken in the searches made and number of different categories of Government officials who accompanied the raiding party.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA):** (a) and (b) Income Tax Department searched the business and residential premises of Har Sahai Mal, Sarraf group of cases of Budaun (UP) on 17.7.1984 and seized unaccounted assets valued at Rs. 6.3 lakhs approximately. One gold biscuit and incriminating books and documents have also been seized.

(c) Searches started on 17.7.1984 at 9.00 A.M. and continued for 19 hours. The search party consisted of 22 ITOs, 25 Inspectors and 22 other staff members.

**Rules Regarding Advancing of Loans by Banks to Textile Mills**

\*382. **SHRI NARSINH MAKWANA:** Will the Minister of FINANCE be pleased to lay a statement showing :

(a) the rules framed by the Tandon Committee for advancing loans to textile mills ;

(b) the modifications made by the Pathak Committee in the loan rules having regard to the above rules to ensure higher amounts of bank loan to textile industries; and

(c) whether the textile industry will be able to face these adverse circumstances with this and other measures taken by his ministry to help the textile industries ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):** (a) and (b) The details of inventory/receivables norms for cotton textile industry prescribed by the Reserve Bank of India on the basis of the recommendations of Tandon Committee and norms as revised by the Reserve Bank of India on the basis of the recommendations of the Pathak Committee are set out in the attached statement.

(c) The revision of norms relating to inventory/receivables is expected to help in ameliorating the hardship faced by textile mills in regard to liquidity constraints resulting from accumulated unsold stocks and extended receivables. Further, in accordance with the existing policy of Government, banks and financial institutions formulate suitable rehabilitation packages on a case to case basis in order to rehabilitate viable sick units. These measures are expected to help viable units in the textile industry.

**Statement**

**Norms for Inventory and Receivables for Textile Industry**

Classification of Industry	Earlier norms on the basis of Tandon Committee's Recommendations	Revised norms on the basis of Pathak Committee's Recommendations	Remarks
1	2	3	4

**Cotton Blended Textile Mills**

**A. Raw Material**

(i) Raw Cotton      2 months (Bombay and Ahmedabad)

2 months (Bombay and Ahmedabad)